The Contingency Fund of the Union Territory of Arunachal Pradesh
(Determination of Amount) Act, 1978

Act 1 of 1978

Keyword(s):
Contingency Fund
THE CONTINGENCY FUND OF THE UNION TERRITORY OF ARUNACHAL PRADESH (DETERMINATION OF AMOUNT) ACT, 1977

ACT NO. 1 OF 1978

(Received the assent of the Lt.Governor on 24th February, 1978)

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to determine the amount of the Contingency Fund of the Union Territory of Arunachal Pradesh.

Be it enacted by the Legislative Assembly of Arunachal Pradesh in the Twenty-eighth Year of the Republic of India as follows:-

1. This Act may be called the Contingency Fund of the Union Territory of Arunachal Pradesh (Determination of Amount) Act, 1977.

2. There shall be paid into the Contingency Fund of the Union Territory of Arunachal Pradesh a sum of Rupees ten lakhs from and out of the Consolidated Fund of Arunachal Pradesh.

NOTE: Published in the Arunachal Pradesh Gazette, Extraordinary, No.60, dated March 1, 1978.